

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

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**NOTIFICATION**

**No: 1168/GS**

**Dated: 15.11.2018**

In continuation to this Office Notification Nos. 784 dated 11.10.2018 and 1159 dated 26.10.2018 and in compliance with the order dated 13.11.2018 passed by the Hon'ble Division Bench in SWP No. 1498/2017 titled: Vijay Kumar Dogra and anr Vs High Court of J&K & anr, the following candidates are also permitted to appear in the written test for the post of District & Sessions Judge (Direct Recruitment) subject to the outcome of the writ petition and with the explicit condition that the mere appearance in the examination shall not accrue any right or equity in their favour:-

S.No.	Roll No	Name of the applicant S/Shri	Parentage	Address
1.	2016/DJ/295	Vijay Kumar Dogra	Shri Vakil Dass	R/o Vill. Thaplal, Ramnagar District Udhampur a/p H.No.332,Gali No. 3, New Plots, Jammu
2.	2016/DJ/296	Kapil Verma	Shri Dharam Chand	R/o Vill.Kandoli Nagrota, District, Jammu

By order

(Sanjay Dhar)  
Registrar General  
15/11/18

**No:44382-97/GS**

**Dated:15.11.2018**

**Copy to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu.
4. Registrar Judicial, High Court of Jammu and Kashmir, Jammu/Srinagar.  
.....for information and necessary action.
5. CPC e-Courts, High Court of J&K for uploading on High Court website for information of the concerned.
6. I/c Legal Section, High Court of J&K, Main Wing, Jammu for information and necessary action.

Registrar General  
15/11/18